GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3238 TO BE ANSWERED ON JANUARY 01, 2019

NBCC LIMITED

No. 3238 SHRI NARANBHAI KACHHADIYA: SHRI RAMDAS C. TADAS: SHRI BIDYUT BARAN MAHATO:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) Whether it is fact that the National Building Construction Corporation (NBCC) Limited has taken over the profit making Central Public Sector Enterprises (CPSEs), HSCC (India) Limited;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is also true that after disinvestment, the employees of HSCC (India) Limited have been forcefully removed by the management of NBCC Limited;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the management has prepared plan to retrench the employees of HSCC (India) Limited in the next six months; and
- (f) if so, the measures taken by the Government to protect the job interests and livelihood of the employees of HSCC (India) Limited?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b) NBCC (India) Limited has taken over HSCC (India) Limited as a part of strategic disinvestment of CPSEs by Government of India. NBCC signed a Share Purchase Agreement with Ministry of Health and Family Welfare for 100% acquisition of shares of HSCC on 6.11.2018 by payment of Rs. 285 crores.
- (c) No, Madam.
- (d) Does not arise in view of answer at (c) above.
- (e) No, Madam.
- (f) Does not arise in view of answer (e) above.